

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
INDIA SME TECHNOLOGY SERVICES LIMITED

1.	NAME OF CORPORATE PERSON	INDIA SME TECHNOLOGY SERVICES LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17th November, 2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2005PLC142633
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E-1, First Floor, Baluja House, Jhandewalan Extension, New Delhi, Central Delhi DL 110055
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24th October, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vinay Bansal 7-D, Row Buildings, Surya Vihar, Sector- 21, Gurgaon – 122016 Regd Email: bansal_vinay@hotmail.com Email for Correspondence: istsl.liq@gmail.com Mobile No. 9811046059 Reg No.: IBBI/IPA-001/IP-P00989/2017- 18/11629
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22nd November, 2019

Notice is hereby given that the **INDIA SME TECHNOLOGY SERVICES LIMITED** has commenced voluntary liquidation on Thursday, the **24th October, 2019**.

The stakeholders of **INDIA SME TECHNOLOGY SERVICES LIMITED** are hereby called upon to submit a proof of their claims, on or before **22nd November, 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vinay Bansal
Liquidator
IBBI/IPA-001/IP-P00989/2017-18/11629



New Delhi
24th October, 2019